

**GOVERNMENT OF INDIA  
FINANCE  
LOK SABHA**

UNSTARRED QUESTION NO:2192  
ANSWERED ON:05.12.2014  
IMPORT OF SUGAR  
Singh Shri Bhola

**Will the Minister of FINANCE be pleased to state:**

- (a) the month-wise details of duty applicable on import of each grade of sugar in the country during the last three years and the current year;
- (b) the reasons for frequent modification in import policy;
- (c) whether there is any proposal to make another amendment in it in near future; and
- (d) if so, the details thereof and if not, the reasons therefor?

**Answer**

MINISTER OF FINANCE (SHRI ARUN JAITLEY)

(a): The rates of Basic Custom Duty applicable on raw/ white/ refined sugar during last 3 years were as under:

Period	Rate of Basic Custom Duty
5th July, 2011 to 30th June, 2012	Nil
1st July, 2012 to 12th July, 2012	60%
13th July, 2012 to 7th July 2013	10%
8th July, 2013 to 20th August, 2014	15%
21st August, 2014 to till date	25%

In addition, raw/ white/ refined sugar attracted additional duty of customs (CVD) @ Rs.95 per quintal and special additional duty of customs (SAD) @ 4% during all this period.

(b): There are no frequent modifications in import policy. Import policy on sugar was last modified on 6th August, 2009 vide notification No. 120(RE-2008)/2004-09.

(c) & (d): At present, there is no proposal under consideration for modification of import policy on sugar.